

13

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

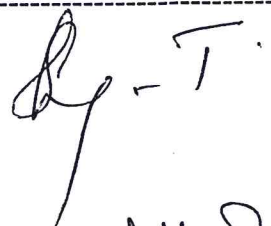
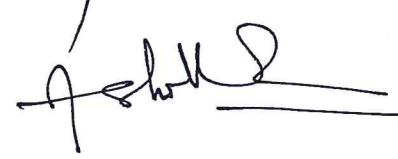
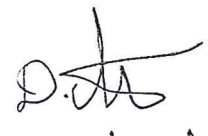
APPLICATION NUMBER : CA/64/17

PETITION NUMBER :

NAME OF THE PETITIONER(S) : PREM KUMAR

NAME OF THE RESPONDENT(S) : THE CHURCH OF SOUTH INDIA TRUST ASSOCIATION

SECTION : 241/242

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
1.	T. Shanmugan PRABHU MUKUNTH ARUN KUMAR.	Respondent	
2.	R. VADHAYASHANKAR R. ARJUN KUMAR	Counsel for Petitioner	
Item 13.	D. Leusalya. for Adrian D. Rozario.	Respondent 2-26	 12/10/2017

ORDER

Counsel for petitioner present. Counsel for R1 and counsel for R2 to R26 are present. Counsel for R1 prayed time for making submissions stating that the senior counsel could not attend before the Tribunal today as he is held up at the High Court of Madras. Time extended at request. Put up on 26.10.2017 at 10.30 A.M.

— s d —
K Anantha Padmanabha Swamy
Member (Judicial)

bc